

GAHC010098532020



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : PIL(Suo Moto)/4/2020

XXX
GUWAHATI

VERSUS

IN RE - THE STATE OF ASSAM AND 2 ORS
REP. BY THE ADDL CHIEF SECRETARY , HOME AND POLITICAL DEPTT,
JANATA BHAWAN, DISPUR, GUWAHATI- 06

2:THE INSPECTOR GENERAL OF PRISONS (IGP)
JAWAHAR NAGAR
KHANAPARA
GUWAHATI- 781022

3:THE SUPERINTENDENT
CENTRAL JAIL
LOKHRA ROAD
GUWAHATI- 78103

Advocate for the Petitioner : MR. T J MAHANTA

Advocate for the Respondent : GA, ASSAM

BEFORE
HON'BLE THE CHIEF JUSTICE MR. SUDHANSHU DHULIA
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

29.04.2021

(Sudhanshu Dhulia, CJ)

The matter is taken up on virtual mode.

On the next date, Mr. R. Dhar, learned Additional Senior Government Advocate, appearing for the State respondent shall apprise this Court as to how many jails are presently there in Assam and the number of inmates in these jails and, out of the inmates, how many have been infected by corona virus and also about the measures the jail authorities have taken to take care of such patients/jail inmates.

List on 03.05.2021.

A copy of this order be given, free of cost, to Mr. R. Dhar, learned Additional Senior Government Advocate appearing for the State respondent.

JUDGE

CHIEF JUSTICE

Comparing Assistant